13411 Developments in, ASADHA 29, 1880 (SAKA) Madhya Pradesh (St.) 13412

धार्डर धापने रोक विशा है, उसके विना देश की इंजीनियरिंग इण्डस्ट्रीय चन नहीं सकतीं भीर इस से प्राइवेट सेक्टर को बहुत नुकसान होगा।

धन्त मे कृष्माल स्केल इच्छस्ट्रीज के बारे में कहना चाहता हूं। इसकी तरफ़ सरकार को विचार करना चाहिये, उसको ज्यादा से ज्यादा बढ़ावा देना चाहिये ताकि छोटे छोटे कारखानेदार ऊपर उठ सकें भीर उन्नति कर सकें।

16,55 hrs.

STATEMENT RE ABOLITION OF EXCISE DUTY ON NEWSPRINT

The Minister of Information and Broadcasting (Shri K. K. Shah): I should like to make the following statement.

To give further relief to the newspaper industry the Government have decided to abolish with immediate effect the excise duty of Rs 50 per metric tonne on Nepa newsprint and the countervailing duty of a similar amount on imported newsprint.

16.554 hrs.

STATEMENT RE. DEVELOPMENTS IN MADHYA PRADESH

The Minister of Home Affairs (Shri Y. B. Chavan): Mr. Speaker, Sir, in deference to the wishes. . .

ब्री आर्थ करनेत्सीख (बम्बई-विश्वण) : सस्यक्ष महोदय, मेरा व्यवस्था का प्रका है। व्यवस्था का प्रका यह है कि वो मानना प्रभी साथ के रहे हैं, यह एडजार्नमेंट मोशन के नौटिस के उत्पर के रहे हैं। इस यह बाहेंगे कि जिनके नाम से एडजानैसेट मोशन विया गया है, उनकी घोर से यह मामना उठाने दिया जाय भीर एवजानेमेट के रूप में ही इसको सें।

Mr. Speaker: I will come to it.

Shri Y. B. Chavan: In deference to the wishes of the House, I got in touch with the Governor of Madhya Pradesh to ascertain the facts. I received the following message from him:

"Following the defection of 38 Members of the Congress Party in the Assembly, there was an allegation of intimidation and wrongful detention of Members of the Assembly Two of the signatories to the defection stated that they signed under duress. In view of the state of general tension and abnormality, the Chief Minister requested the Governor to consider proroguing the House for the present After ful consideration of the letter of the Chief Minister and the attendant circumstances, assessing the requirements of correct Parliamentary practice, the Assembly session for the present was prorogued in the interest of proper functioning of the Parliamentary democracy..." (Interruptions)

भी हुकम चन्य कक्ष्याय (उज्जैन) : वहां के राज्यपाल क्या मुख्य मत्नी के गुलाम हैं या काग्नेस के गुलाम हैं ?

Mr. Speaker: We have got a long way to go This is not the way.

डा० राम मनौहर लोहिया (कसीज) . क्या श्रापकी राय में घन बहुत दिन तक विधान सभा शहा खत्म रहेगी ? लांग-बे-टु-गो का या मतलब है ?

भी हुकम जन्द कछवाय : यह प्रजातंत्र की हत्या की जा रही है।

पहले एडजर्नमेट मोशन लिया जाये, उसके बाद स्टेटमेंट होना चाहिये।